

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 167/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

NAME OF THE COMPANY: Netcustomer India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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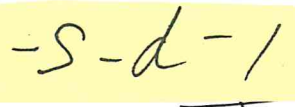
Present: Mr. Prashant Sarkar and Mr. Prassan Sinha, CS

Ms. Lakshmi Gurung, Standing Counsel for the Income Tax
Department with Ms. Easha Kadian

ORDER

Report of the ROC is not on record. Let fresh notice be issued to the ROC.

To come up on 18th January, 2018. ✓


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**